



KARNATAKA LOKAYUKTA

No.UPLOK-2/DE.751/2017/ARE-7

Multi Storied Building,
Dr. B.R. Ambedkar Veedhi,
Bengaluru-560 001.
Dated 17.11.2021.

RECOMMENDATION

Sub:- Departmental inquiry against Dr. D.M.Krishnappa, Veterinary Medical Officer, Animal Husbandry Department, Dinnahalli, Malur Taluk, Kolar District - reg.

Ref:- 1) Government Order No.AHF 13 VDE 2017 dated 05.05.2017.

2) Nomination order No. UPLOK-2/DE.751/2017 dated 09.06.2017 of Upalokayukta, State of Karnataka.

3) Inquiry report dated 11.11.2021 of Additional Registrar of Enquiries-7, Karnataka Lokayukta, Bengaluru.

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The Government by its order dated 05.05.2017 initiated the disciplinary proceedings against Dr. D.M.Krishnappa, Veterinary Medical Officer, Animal Husbandry Department, Dinnahalli, Malur Taluk, Kolar District, [hereinafter referred to as Delinquent Government Officer, for short as 'DGO'] and entrusted the departmental inquiry to this Institution.

2. This Institution by Nomination UPLOK-2/DE.751/2017 dated 09.06.2017 nominated Additional Registrar of Enquiries-1, Karnataka Lokayukta, Bengaluru, as the Inquiry Officer to frame charges and to conduct departmental inquiry against DGO for the alleged charge of misconduct, said to have been committed by him. Subsequently, the matter was transferred to the Additional Registrar of Enquiries-7 for continuing the said enquiry.

3. The DGO was tried for the charge of not attending to his duties regularly and misappropriating the amount sanctioned under Artificial Insemination by not remitting the said amount and further failed to remit maintenance charges in respect of using official room No.202 for his residence etc.. and thereby committed misconduct.

4. The Inquiry Officer (Additional Registrar of Enquiries- 7) has reported that the matter has already been enquired into by a retired District Judge and on the basis of the report submitted by the Enquiry Officer, the DGO has been dismissed from

service and the said dismissal order has attained finality.  
Hence, the enquiry against DGO does not survive for consideration.

5. On re-consideration of report of inquiry and all other materials on record, I do not find any reason to interfere with the findings recorded by the Inquiry Officer. Therefore, it is hereby recommended to the Government to accept the report of Enquiry Officer and treat the enquiry against DGO Dr. D.M.Krishnappa, Veterinary Medical Officer, Animal Husbandry Department, Dinnahalli, Malur Taluk, Kolar District, as closed.

6. Action taken in the matter shall be intimated to this Authority.

Connected records are enclosed herewith.

*B.S. Patil 17/11/21*  
**(JUSTICE B.S.PATIL)**  
Upalokayukta,  
State of Karnataka.

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